## In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

In the matter of:

- 1. Mr. Sunil Kumar age 30 years s/o Sh. Sudesh Kumar, r/o Village Garari, P.O. Balh Bihal, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).
- 2. Ms. Manosha Dkhar age 30 years d/o Sh. Victor Nongkhlaw, r/o Canossa Convent Maria sadan, Shiv Vihar, Faridi Nagar, Cimap S.O., Lucknow, Uttar Pradesh (U.P.) ... *Applicants*.

## Versus

## General Public

Subject.— Notice of Marriage.

Mr. Sunil Kumar and Ms. Manosha Dkhar have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 26-09-2025 as per Hindu rites and customs at Sen Bhagat Mandir, Village & P.O. Mehre, Tehsil Barsar, District Hamirpur (H.P.).

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 28-10-2025. In case no objection is received by 28-10-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 26-09-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Division Barsar, District Hamirpur (H.P.).

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# In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

In the matter of:

- 1. Mr. Kamal Dev age 24 years s/o Sh. Piar Chand, r/o Village Sudar, P.O. Dakhyora, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).
- 2. Ms. Amisha Chandel age 22 years d/o Sh. Onkar Singh, r/o Village Dhatoh, P.O. Talwara, Tehsil & District Bilaspur (H.P.). ... *Applicants*.

#### Versus

## General Public

Subject.— Notice of Marriage.

Mr. Kamal Dev and Ms. Amisha Chandel have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 19-09-2025 as per Hindu rites and customs at Sen Bhagat Dharam Sabha Mandir, Village & P.O. Mehre, Tehsil Barsar, District Hamirpur (H.P.).

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 28-10-2025. In case no objection is received by 28-10-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 26-09-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Division Barsar, District Hamirpur (H.P.).

In the Court of Naib Tehsildar-cum-Executive Magistrate Dhatwal at Bijhari, Distt. Hamirpur (H.P.)

In the matter of:

Deepa Rani

Versus

General Public

Notice to General Public.

Deepa Rani wd/o Suresh Kumar, r/o Village Karyala, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.) has applied in this office for the entry of death her father-in law which has taken place on 22-02-1967 but due to ignorance the same could not be entered in the record of Gram Panchayat Kathiana. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly.

General public is hereby informed through this notice that if anyone has any objection regarding the entry of date of death of the applicant's father-in-law *i.e.* 22-02-1967, they can either in person or through counsel can file their objections before the undersigned within 30 days from the publication of this notice, otherwise the matter shall be proceeded further accordingly.

Seal.

Sd/
Executive Magistrate,

Dhatwal at Bijhari, District Hamirpur (H.P.).